

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-17222 -JK (LD) of 2023
DATED:- 18 - 12 - 2023

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 18 - 12 - 2023

No:- LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Power Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reayz Ali Bhat)

Assistant Legal Remembrancer

Am

Reayz Ali Bhat
18-12-23

Annexure to the Government Order No. 17222-JK(LD) of 2023 dated 18.12.2023

S.No.	Case No. & Titled	OIC
01	O.A No. 1510/2022 titled Surinder Kumar V/s UT of J&K and ors.	Sh. Jagdish Singh, Additional Secretary to the Government,PDD
02	1. CPSW No. 648/2017 titled Anil Raina V/s Dheeraj Gupta and ors. 2. CPSW No. 15/2017 titled Javed Hussain Akhter and Ors. V/s Sh. Sandeep Nayak and Ors. 3. CCP(D) No. 41/2019 titled Sandeep Gupta V/s Avinash Dubey and ors.	Dr. Tahir Firdous, Additional Secretary to the Government,PDD

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